

316/90 (1)

(A-3)

(A-3)

9.10.90

No sitting Aoi to 26.10.90

26.10.90

No sitting Aoi to 22.11.90

22.11.90

Hon. Mr Justice K. Math. VC
Hon. Mr M.M. Singh AM.

On Account of the death of
Sri P.C. Saxena, Advocate whose
cremation is likely to be today
prayer for Adjournment is made
on behalf of advocate. List
for Admission on 27.11.90

Am VC

27.11.90

Hon. Mr Justice K. Math. VC
Hon. Mr M.M. Singh AM

None is present case is
Adjourned to 8.1.91

Am VC

8.1.91

Hon. Mr J.K. Agrawal J.M.
Hon. Mr K. B. Singh AM.

Heard the applicant's counsel.
No legal right accrued to the applicant -
on the post of Extra Departmental Branch
Post Mas bi. He was never selected on the post
therefore, the application is summarily rejected
at the admission stage.

Am J.M.